

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**C.P. NO. 10(ND)12**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017**

**NAME OF THE COMPANY:** Zaheer Ahmed V/s M/s. Tasmia Frozen Food Export Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s)	: Mr. Rakesh Kumar, Ms. Chetna Bisht, and Mr. Hetish Ram Singh, Advocates		
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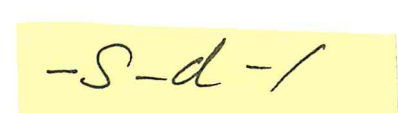
	For the Respondent (s)	: None		
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**Order**

Ld. Counsel for the petitioner submits that he has filed the written submissions. No such steps have been carried out by the Ld. Counsel for the Respondent.

Reserved for Orders.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**